NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH** KOLKATA

C.P (IB) No. 37/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh 2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11th January 2018, 10.30 A.M.

Name	of the Company	ICICI Bank LtdVs-Palo	gix Infrastructure	e Pvt. Ltd.	
Under Section		7 IBC			
SI. No.	Representa	nation of Authorized tive (IN CAPITAL ETTERS)	Appearing on behalf of		Signature with date
	1. Ma Aniak 2. Ma v.v 3. Ms De		Advocates For Til	ng anh.	11/1/2
	1, CS Ms. Mai		Resolution	Rojeminal	Nauta Bire.
1	Ms. Mar	yo Bhutong Adi ta Mukhoges A	a pulsas	Palogy du du Gu	Anul

ORDER

Ld. Resolution Professional (RP) as well as Ld. Counsel on behalf of Titagarh and the corporate debtor is present.

Ld. RP has filed Progress Report, which may be taken on record.

List it on 01/02/2018.

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(Jinan K.R.) Member (J)

(V.P.Singh) Member (J)

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